

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 46944/2018

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and IA No.18401/2019-EXEMPTION FROM SURRENDERING and
IA No.18402/2019-CONDONATION OF DELAY IN REFILING)

Date : 26-02-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Pankaj Kumar Singh,Adv.
Mr.Vivek Tiwari,Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the petition is condoned.

Registry to proceed further.

RAJESH KUMAR GOEL
Registrar

SB